

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP No.124/241/AMR/2019		241	Duan Hongli & another Vs Al.Sami Agro Products Pvt Ltd
	IA(Companies Act)/10/2022	Rule 11 of NCLT	Abdul Salaam & 3 others Vs. Duan Hongli & another (in the matter of M/s Al-Sami Agro Products Private Limited)

ORDER

Mr. G.S.Rama Rao, Counsel for the Petitioners present. Mr. Rajeev Rambatla, proxy counsel from the office of Mr.V.Harish Kumar, counsel for the Respondent present. At request of the proxy counsel for the Respondent for physical hearing, list the matter on 19.04.2023.

IA(Companies Act)/10/2022:

At request of the proxy counsel for the applicant for physical hearing, list the matter along with main CP on 19.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**